

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-309
IB-2272(ND)2019

IN THE MATTER OF:

Sameer Enterprises

Vs

Arcmate Housing Solutions Pvt Ltd

....Applicant

....Respondent

SECTION

U /s. 9 of (IBC)

Order delivered on 17.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Abhishek
For the Respondent : Mr. S Sharma

ORDER

Ld. Counsel for the Corporate Debtor no. 2 appeared and submitted that he has already paid Rs. 50,000/- to the petitioner on 16.02.2020 and he is ready to pay the balance amount of Rs. 2,50,000/- and seeks ten days' time. The same is granted. List the case for **04.03.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)